

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 155 OF 2017**

**Dated: 8<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**North Bihar Power Distribution Company Ltd. .... Appellant(s)  
Versus  
Bihar Electricity Regulatory Commission .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Anushree Bardhan  
Ms. Tanya Sareen

Counsel for the Respondent(s) : Ms. Arijit Maitra for R-1

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **29.08.2019**.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Js/kt*